# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

## LOK SABHA

# UNSTARRED QUESTION NO. 4191 TO BE ANSWERED ON 22.03.2021

### CHILDREN OF MIGRATORY LABOURERS

## 4191. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the measures taken by the Ministry under the National Child Labour Project (NCLP) during the last three years;
- (b)the details of amount spent by the Ministry on NCLP during the said period;
- (c)the details of number of beneficiaries under the NCLP project per State during the last three years;
- (d)whether the Ministry has taken any initiative under NCLP for the children of migratory labourers who have suffered due to COVID pandemic; and
- (e)if so, the details thereof and if not the reasons therefor?

### ANSWER

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): The Government stands committed to eradicate the child labour in the country. The Ministry of Labour and Employment is implementing the National Child Labour Project (NCLP) Scheme since 1988 for rehabilitation of child labourers. Under the NCLP, the children in the age group of 9-14 years are rescued/withdrawn from work and enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid-day meal, stipend, health care, etc. before being mainstreamed into formal education system. The children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Samagra Shiksha Abhiyan.

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Further, to ensure effective enforcement of the provisions of the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 and smooth implementation of the National Child Labour Project (NCLP) Scheme a separate online portal 'Platform for Effective Enforcement for No Child Labour' (PENCiL) has been launched w.e.f. 26.9.2017. The Portal connects Central Government to State Government(s), District(s), all Project Societies and the General public. Further, online complaints regarding child labour can also be filed by anybody on the Pencil Portal. The complaint gets assigned to the concerned Nodal Officer automatically by the system for further necessary action.

Two more modules - 'Attendance' and 'Stipend payment' have been added to the Portal. These facilitate Stipend payment to the eligible children enrolled at the Special Training Centers directly to their Bank accounts.

(b): The amount spent under NCLP Scheme during 2017-18, 2018-19 & 2019-20 was Rs.94.03 crore, Rs.89.99 crore and Rs.77.47 crore respectively.

(c): The details of number of children who were rescued/withdrawn from work, rehabilitated and mainstreamed under the NCLP project per State during the last three years is at Annexure.

Under the NCLP Scheme, the District Project Society at (d) & (e): District level are required to conduct the baseline survey to identify child labourers. Based on the number of child labourers identified and rescued from the survey, Special Training Centres under NCLP Scheme are opened for rehabilitation of the child labourers in the age group of 9-14 years. However, witnessing a large number of migration of labourers along with their family back to their village from big cities/towns during COVID pandemic and the possibility that the children of these workers / labourers due to circumstances may slip into being Child Labourers, Ministry of Labour & Employment had issued advisory to all States /UTs to ensure that all such children are immediately linked to education system and be prevented and preempted from being child labourers. While action needs to be taken as per law against the employers, such children need to be immediately identified and arrangements be made for their food, shelter, safe transportation and re-union with their families.

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Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 4191 for 22.03.2021 by Shri Parvesh Sahib Singh Verma regarding Children of Migratory Labourers.

Number of children who were rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme since 2017 State-wise:

SI. No.	State	2017-18	2018-19	2019-20
1	Andhra Pradesh	203	778	1049
2	Assam	915	4562	6175
3	Gujarat	187	101	341
4	Jharkhand	2014	1225	2940
5	Karnataka	679	763	363
6	Madhya Pradesh	11400	4910	4010
7	Maharashtra	5250	8122	9337
8	Nagaland	197	111	24
9	Rajasthan	105	0	1712
10	Tamil Nadu	2855	2534	3928
11	Telangana	2137	935	214
12	West Bengal	17899	17137	13879
13	Haryana	0	171	
14	Odisha			6
15	Punjab	994	915	483
16	Uttar Pradesh	0	8020	10371
17	Uttarakhand			62
18	Bihar	2800	0	

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